

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT - IV**

**ITEM No. 8**  
**IA No.-30/ND/2021**  
**IB-100/(ND)/2019**

**IN THE MATTER OF:**

Deepali Designs and Exhibits Pvt. Ltd.  
Vs.

....**Applicant**

Pico Event Marketing (India) Pvt.Ltd.

....**Respondent**

**Order under Section 9 of IBC.**

**Order delivered on 17.03.2021**

**Coram:**

**DR. DEEPTI MUKESH,**  
**HON'BLE MEMBER (JUDICIAL)**

**MS. SUMITA PURKAYASTHA,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENTS:**

For the Applicant :  
For the Respondent :

**ORDER**

IA No. 30/ND/2021

None for the applicant. In the interest of justice, matter is adjourned to 31.03.2021.

**Sd/-**  
**SUMITA PURKAYASTHA**  
**MEMBER (T)**

**Sd/-**  
**DR. DEEPTI MUKESH**  
**MEMBER (J)**

Vaishali – 17.03.2021